



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
(Power Section) Civil Secretariat,  
Jammu/Srinagar.

Notification  
Jammu, the 2<sup>nd</sup> of April, 2018

SRO 149 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Sh.Mushtaq Ahmed, look after Naib Tehsildar to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within territorial jurisdiction of District Jammu.

By order of the Government of Jammu and Kashmir.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,

NO: LD (P) 94/I -Jammu  
Copy to the:-

Dated: 02-04-2018.

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Jammu.
4. Assistant Commissioner(Central),Jammu. This is with reference to his letter No.101/3338/PF/5910-12 dated 15-03-2018.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L,J& PA (w.7.s.c).

  
(Khurshid Ahmad Bhat)  
Assistant Legal Remembrancer,

  
02.04.2018

1/50/18